## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3486 ANSWERED ON:24.08.2011 PASSES TO RETIRED EMPLOYEES Ray Shri Rudramadhab

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the retired employees of Air India/Indian Airlines and their subsidiaries enjoy the benefits of free/concessional passes for air journey;
- (b) if so, the details thereof, categorywise;
- (c) whether the Government plans to permit the retired employees of his Ministry and other Central Government employees to enjoy Leave Travel Concession on the same lines;
- (d) if not, the reasons therefor; and
- (e) the corrective measures proposed to check huge losses due to various reasons to Air India /Indian Airlines and their subsidiaries?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) and (b): Yes, Madam. However, the employees of its subsidiary Air India Charter Limited and Alliance Air, who are employed on contract basis are not eligible for free/Concessional passages on termination of their contract. The number of free/Concessional passages provided to retired employees of erstwhile Air India and Indian Airlines are given in Annexure-I and II respectively.
- (c) and (d): No, Madam. The Government do not have any plans to permit the retired Central Government employees the benefit of Leave Travel Concession since the said concession is available while availing of leave which does not apply to retired persons.
- (e): In order to improve its financial performance, Air India has taken various steps such as Rationalization of routes to cut losses, rescheduling/cancellation of future aircraft delivery, return of leased capacity, rationalization of manpower and productivity Linked Incentives, reduction of contractual employment, review of all agreements on all technical and operational matters, constitution of Turn Around Committee (which includes representatives from senior management and unions) to look at all areas of reduction, aligning of all operational and technical agreements to reflect present market conditions etc.